

In the case of fertilisers, the requirements are assessed according to targets of consumption as fixed by Agriculture Ministry and Planning Commission in consultation with State Governments. After taking into account the domestic production, the net deficit is met by imports from abroad. Imports in turn depend upon availability of necessary foreign exchange with us and of exportable surplus of fertilizers in International markets. Government of India have, keeping in view the requirements of the country, authorised imports of fertilizers accordingly.

(b) The details of tractors to be imported (country-wise and make-wise etc.) have not yet been finalised.

As regards fertilizers, contracts have been entered into for supply from the following countries:

Poland, U.S.S.R., Bulgaria, Rumania, GDR, Taiwan, South Korea, Saudi Arabia, Kuwait, Italy, U.K., Holland, (Belgium, U.S.A., France, Federal Republic of Germany, Canada, Japan, Mexico, Finland, Congo and Burma.

(c) Except for delay in the shipment of part of the quantity from four countries, all the other supplies have been timely.

EMERGENCY RABI GROW MORE FOOD CAMPAIGN IN HAR-YANA

84. SHRI K. C. PANDA: SHRI M. K. MOHTA: SHRI DAHYA BHAI V. PATEL: SHRI LOKANATH MISRA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government of India's attention has been invited to a report in the 'Statesman' dated the 31st December, 1972 to the effect that vacillation by Central Government officials had delayed Haryana's programme to import diesel generators from rupee trade countries to energize tubewells and as a result the "emergency rabi grow more food campaign" was likely to suffer; and

(b) if so, reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) and (b) The programme of Haryana Government to import Diesel Generating sets has received attention of the Government of India and after due examination, the Government of India has permitted Haryana Government to import two sets of 3.5 M.W. each from the U.S.S.R.—a rupee trade country, to meet the acute power shortage prevalent in the State for agricultural purposes. Additional requirement of Diesel Generating sets is to be met from indigenous sources by the State Government.

SLAVE TRADING

85. SHRI SARDAR AMJAD ALI: SHRI K. B. CHETTRI:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the fact that slave-trading is still in vogue in the District of Kalahandi in Orissa;

(b) if so, the details thereof; and

(c) what steps Government have taken to stop these illegal acts?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI ARVIND NETAM):

(a) No, Sir.

(b) Does not arise.

(c) Government would first like to ascertain the factual position.

LAND REFORMS ACT

86. SHRIMATI SITA DEVI: Will the Minister of AGRICULTURE be pleased to state:

(a) the States where the Land Reforms Act has since been enacted; and

(b) the number of landless persons likely to be benefited by this?